

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No205  
CP(IB)/84(AHM)2021

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Jay Infraspace Pvt Ltd  
V/s

Aashir Engineering Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on 16/03/2023**

**Coram:**

Dr. Madan B Gosavi, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Jaimin Dave, Adv.  
For the Respondent : Mr. Pavan Godiawala, Adv.

**ORDER**

Learned Counsel for the Operational Creditor appeared. Learned Counsel for the Corporate Debtor appeared.

Pleadings are complete.

List for hearing on 26.04.2023

-Sd-

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

-Sd-

**DR. MADAN B GOSAVI  
MEMBER (JUDICIAL)**